

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 234**  
**(IB)-470(ND)2017**  
**IA/5623/2020**

**IN THE MATTER OF:**

**Amit Kumar Malik**

...

**Applicant/Petitioner**

**Versus**

**M/s. Kindle Developers Pvt. Ltd.**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 08.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Rachit Mittal Adv. for Noida Authority, Adv Sanyam Goel & Adv Mohtashim Kibriya, Mr. Prateek Kushwaha, Adv along with K V Sivaraman, RP, Adv Akash Srivastava with Adv Aishwarya for Applicant in CA 965/2020

**ORDER**

**IA/5623/2020:** List this matter along with CA. No. 496/2018 on 24.02.2021.



**(L.N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**